

04.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS.JUSTICE TARA VITASTA GANJU

DELETION NOTE

**** LPA-1233/2024 LISTED AT ITEM NO. 1 IS DELETED AS THE SAME IS LISTD BEFORE
HON'BLE SPECIAL DIVISION BENCH OF HON'BLE MR. JUSTICE VIBHU BAKHRU &
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA**

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[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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cmmridulasharma.dhc@gov.in
courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
2	CM APPL. 17812/2025 CM APPL. 18068/2025 In LPA-1233/2024 (Disposed off case)	SPARSH DHIR V/s ESHA DHIR	AMITA GUPTA, SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: AMITA GUPTA(RAJAMITA100@HOTMAIL.COM)(9810017035)(PETITIONER) ANAND ASSOCIATES(OFFICE@ANANDANDASSOCIATES.CO.IN)(0)(RESPONDENT) SONAM ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER)		

HIGH COURT OF DELHI
04.04.2025.

REGISTRAR (LISTING)